

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.11(4)-HC/2019/ 12965 /

Dated, Agartala, the 5th August, 2019

NOTIFICATION

In continuation of earlier Notification No.F.11(14)-HC/2019/12220 dated 26.07.2019 issued from this Registry regarding Written Examination for appointment in Grade-I of Tripura Judicial Service scheduled on **17.08.2019 (Saturday) & 18.08.2019 (Sunday)** in the High Court of Tripura, Agartala, it is hereby notified that 'Call Letter' has been issued in favour of the following Candidate by Speed Post:-

(As per Advertisement No.F.11(4)-HC/2019/10772 dated 08.07.2019)

Roll No.	Name & address of eligible candidate
56	Shri Rahul Kumar S/o. Lt. Daya Shanker Verma <u>Present Address:</u> Flat No.86, Krishi Apartment, Sector-13, Rohini, Delhi-110085. <u>Home Address:</u> Village Jang Bahadur Ganj, Tehsil Mohamdi, District- Lakhimpur Khiri, Uttar Pradesh.

In case he does not receive such 'Call Letter' by **14.08.2019 (Wednesday)**, the duplicate **Call Letter** may be collected from the office of the undersigned during office hours on **16.08.2019 (Friday)** for which the following identity proofs need to be produced in office.

- i) Two copies of coloured and identical passport size photographs.
- ii) Photo Identity Card.

No candidate shall be allowed to sit in the Written Examination without 'Call Letter'.

Sd/-

(**S. G. CHATTOPADHYAY**)
REGISTRAR GENERAL

No.F.11(4)-HC/2019/ 12966-67 /

Dated, Agartala, the 5th August, 2019

Copy to:

1. The System Analyst, Computer Section, High Court of Tripura, Agartala to upload the same in the official Website of the High Court of Tripura.
2. Notice Board.


REGISTRAR GENERAL